

POST OFFER PUBLIC ANNOUNCEMENT

For the attention of the shareholders of **LOTUS CHOCOLATE COMPANY LIMITED**
Registered Office: 8-3-966/13, Ground Floor, Nagarjuna Nagar, Srinagar Colony, Hyderabad- 500 073

This Public Announcement ("Announcement") is being issued by CIL Securities Limited ("Manager to the Offer") on behalf of Shri P Anantha Pai and Shri P Prakash Pai (herein after referred to as Acquirers). On 7th July, 2008, the acquirers made a Public Announcement in compliance with and pursuant to Regulation 10 & 12 of SEBI (SAST) Regulations, 1997 followed by Corrigendum to Public Announcement dated 23rd July 2008 and 3rd September 2008, to acquire upto 25,68,210 Fully paid Equity Shares of Rs. 10/- each of Lotus Chocolate Company Limited (Target Company) representing 20.00% of the Equity Share capital at a price of Rs 16.00 per share for each fully paid up Equity Share. The Offer Price was revised to Rs. 28.00 vide subsequent Corrigendum to PA dated 17th September 2008. The terms used but not defined in this Public Announcement shall have the same meaning assigned to them as in the PA and the subsequent Corrigendum(s) to PA. The offer formalities have been completed and the payment consideration has been dispatched on 10th October 2008. The details are as under:

1. Name of the Target Company : **Lotus Chocolate Company Limited**
2. Name of Acquirer(s) : **Shri P Anantha Pai and Shri P Prakash Pai**
3. Name of Manager to the offer : **CIL SECURITIES LIMITED**
4. Name of the Registrar to the offer, if any : **CIL SECURITIES LIMITED**
5. Offer Details
 - a. Date of opening of the offer : Monday, 8th September, 2008
 - b. Date of closure of the offer : Saturday, 27th September, 2008
6. Details of the acquisition

S. No.	Item	Proposed in the Offer document		Actuals	
1	Offer Price	Rs. 16.00 (Revised to Rs. 28.00)		Rs 28.00	
2	Shareholding of Acquirers (No. & %) before MOU/PA	102706 (0.80 % of the issued Share Capital)		102706 (0.80 % of the issued Share Capital)	
3	Shares acquired by way of MOU (No. & %)	54,46,440 Equity shares (representing 42.41% of issued capital) 73,96,600 Cumulative Redeemable Preference Share (representing 100 % of Preference Share Capital)		54,46,440 Equity shares (representing 42.41% of issued capital) 73,96,600 Cumulative Redeemable Preference Share (representing 100 % of Preference Share Capital)	
4.	Shares acquired in the Open offer (No. & %)	25,68,210 (20.00% of the issued share capital)		17,46,971 (13.61% of the issued share capital)	
5.	Size of the Open Offer (No. of shares multiplied by offer price per share)	Rs. 4,10,91,360 (Revised through subsequent Corrigendum to PA to Rs. 7,19,09,880)		Rs. 4,89,15,188	
6.	Shares acquired after PA but before 7 working days prior to closure date, if any. (No. & %)	NA		NA	
7.	Post Offer share holding of Acquirers (No & %)	81,17,356 (63.21% of issued share capital)		72,96,117 (56.82% of the issued share capital)	
8	Pre & Post Offer shareholding of Public (No & %)	Pre Offer 72,64,301 shares (56.57% of the issued share capital)	Post Offer 46,96,091 shares (36.58% of the issued share capital)	Pre Offer 72,64,301 shares (56.57% of the issued share capital)	Post Offer 5,517,330 shares (42.96% of the issued share capital)

7. Status of the Escrow Account, whether released or not : An amount of Rs. 1,62,00,000.00 (being 90% of the funds in the Escrow Account) has been transferred to the Special Account to make payment towards consideration to all the shareholders whose shares were accepted. The balance funds in the Escrow Account is being refunded to the Acquirers.

8. Payment of interest, if any, to the shareholders along with the details thereof. : Nil

9. Status of Investor Complaints received, if any. : Nil

A copy of this Announcement can be downloaded from SEBI website at www.sebi.gov.in. The Acquirers accept joint and several responsibility for the information contained in this Public Announcement.



Issued by the Manager to the Offer:

CIL Securities Limited

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Email advisors@cilsecurities.com

Contact Person: Sri BM Maheshwari

Place: Hyderabad

On Behalf of:

Shri Peraje Prakash Pai

H. No. 8-2-269/A, Road No.2, Banjara Hills, Hyderabad 500034

Shri Peraje Anantha Pai

H.No. 6-3-1102/307, Manjari Apartments,
Rajbhavan Road, Somajiguda, Hyderabad- 500082

Dated: 10-10-2008